

Contested Commercial Cases disposed during the Month: December, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whether Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/68/2023	05-04-2023	Sheila Sen Vs Fort Projects Private Limited	Abhishek Roy	-	11-12-2025	981	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/132/2024	14-11-2024	POPULAR VANIJYA PRIVATE LIMITED Vs IDEAL UNIQUE REALTORS PRIVATE LIMITED AND ORS	RAJIB MULLICK	-	15-12-2025	396	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Ex (Com)	50/2024	08-10-2024	Anjana Bora Vs Bani Prasad Saha	Somnath Mondal	6201631103	04-12-2025	422 days	NIL	The execution case being contrary to the operative portion of the Award and devoid of merit, is hereby dismissed/dropped.	Nil	Nil
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	2/2024	25-01-2024	RAJEEV SWAIKA Vs SRIJAN REALTY PRIVATE LIMITED	SANWAL TIBREWAL	700540251	24-12-2025	699 days	NIL	disposed of in view of the solemn order passed by the Hon'ble Court in ECCOM/146/2024.	Nil	Nil
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.										NIL			
6	Commercial Court Siliguri	Darjeeling, Jalpaiguri, Coochbeher, Alipurduar, North & South Dinajpur, Kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. ,	Misc Arb(COM) 08/2025	11-11-2025						disposes off	04-12-2025	23	

Sl. No.	Court Name	Case Details	Case Number	Case Type	Filing Date	Status	Last Update Date	Last Update Description	Case Status	
									Case Status	Case Status
7	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit,Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb.,Misc case, Arbi. Execution, Misc(Judl). arb. ,	Misc Exc (Com)02/2025	16-05-2025			disposed off	04-12-2025
8	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit,Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb.,Misc case, Arbi. Execution, Misc(Judl). arb. ,	Misc Arb (COM) 09/2025	12-11-2025			dismissed	05-12-2025
9	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit,Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb.,Misc case,	MS (COM) 16/2024	13-11-2024				01 year 01 month 05 day